

ध्यान में आये और उन्हें हटा दिया गया है। सरकार भूमि पर अतिक्रमण करने के बारे में भी दिल्ली विकास प्राधिकरण ने रिपोर्ट प्राप्त की है और सरकारी भूमि के संरक्षण के लिए आवश्यक निवारक किये जा रहे हैं।

Scheme for Swan Channelisation

*416. PROF. NARAIN CHAND PARASHAR: Will the Minister of IRRIGATION be pleased to state:

(a) whether the Central Government/Central Water Commission have received a comprehensive scheme for SWAN Channelisation in Una District from Himachal Pradesh Government for clearance and execution with the financial assistance from World Bank or any other International United Nation's Agency;

(b) if so, the broad outlines of the scheme, including the date on which it was first received by the Central Government/Central Water Commission and the follow-up action on the scheme; and

(c) the likely date by which the scheme would be cleared and the work on execution commence?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) to (c). Himachal Pradesh Government had sent a project profile in January 1978 comprising of channelisation of about 80 km. of Swan, reclaiming of 16000 ha. and installation of 400 tubewells for irrigating about 18000 ha. along the Swan and the Beas in Himachal Pradesh and costing Rs. 42 crores requesting for World Bank assistance to the Scheme.

As the Scheme of channelisation of Swan was in the form of an outline proposal, the State Government were advised to send a detailed project for execution

and clearance of Central Water Commission. The State Government has informed on 19th February, 1983 that the project is being modified to include other developmental activities in the area. Therefore, the likely date by which it could be cleared by Central Government and commenced by State Government cannot be indicated.

Setting up of nationalised land board and land conservation and development Commission

*417. SHRI KRISHNA KUMAR GOYAL:

SHRI CHITTA BASU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up a National Land Board and a Land Conservation and Development Commission;

(b) if so, the composition of board and its functions; and

(c) by what time the Commission is likely to submit the report?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) Yes, Sir. A copy of the Resolution issued on 26.2.1983 is laid on the Table of the House.

[Placed in Library, See No. LT—6237/83].

(c) The Commission is meant for providing continuously, professional advice to the Government regarding policy planning, coordination and monitoring of all issues concerning the health and scientific management of the country's land resources. The Commission will, therefore, submit its recommendations from time to time.